

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:387

ANSWERED ON:19.12.2014

ENCROACHMENT OF DEFENCE LAND

Pandey Shri Ravindra Kumar;Paraste Shri Dalpat Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether several acres of defence land in various parts of the country remain unutilized and if so, the details thereof and the reasons therefor;
- (b) whether the Government has made any assessment of the defence land under illegal occupation / encroachment in the country and if so, the details thereof, State / UT-wise;
- (c) the total area of defence land freed from illegal occupation during the last three years and the current year;
- (d) whether any instance of manipulation of revenue land records / sale of defence land illegally in NOIDA, the National Capital Territory of Delhi has come to the notice of the Government; and
- (e) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (e): A Statement is laid on the Table of the House.